POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
ROHIT PULP & PAPER MILLS LIMITED (RPPML)
(Regd. Off.: Rohit Chambers, Janmabhoomi Road, Fort, Mumbai-400 001)

The details subsequent to the completion of the Offer made vide Public Announcement dated August 13, 2007 and April 29, 2008 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Marathon Realty Limited, Mr. Chetan R. Shah and Mr. Mayur R. Shah** (hereinafter collectively referred to as 'Acquirers') to acquire upto 9,64,900 shares of Rs. 10/- each representing 20% of the voting capital of RPPML at a price of Rs. 27.55 (including interest of Rs. 1.55) per share ('Offer Price') payable in cash, are as under:

1. Name of the Target Company : **ROHIT PULP & PAPER MILLS LIMITED**
2. Name and Address of the Acquirers **Marathon Realty Limited, Regd.** Off.: 101, Marathon House, Devidayal Road, Mulund (West), Mumbai-400 080; **Mr. Chetan R. Shah and Mr. Mayur R. Shah,** both residing at Kailash, Devidayal Road, Mulund (West), Mumbai-400 080.
3. Name of Manager to the offer : **ASHIKA CAPITAL LIMITED**
4. Name of Registrar to the offer : **ADROIT CORPORATE SERVICES LIMITED**
5. Offer details
   a) Date of Opening of the Offer : May 7, 2008 (Wednesday)
   b) Date of Closing of the Offer : May 26, 2008 (Monday)
6. Details of the acquisition:

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	**Offer Price:** Fully Paid-up Shares Partly Paid-up Shares	Rs. 27.55 per share Not Applicable		Rs. 27.55 per share Not Applicable	
		Number	**(%)**	**Number**	**(%)**
(ii)	Shareholding of Acquirer(s) before MOU / P.A.	Nil	Nil	Nil	Nil
(iii)	Shares acquired by way of MOU or Market Purchases	21,72,665	45.034	21,72,665	45.034
(iv)	Shares acquired in the Open Offer	9,64,900	20.00	18,217	0.378
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 2,65,82,995.00		Rs. 5,01,878.35	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Shareholding of Acquirer(s) (ii+iii+iv+vi)	31,37,565	65.034%	21,90,882	45.412%
(viii)	Pre & Post Offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		14,01,835 (29.057%)	16,86,935# (34.966%)#	14,01,835 (29.057%)	26,33,618# (54.588%)#

The shareholding of erstwhile Promoters Group has been included in the Public Category pursuant to the Offer.

7. Status of Escrow Account : An amount of Rs. 5,01,878.35 was transferred to Special Account for the payment of consideration to the shareholders whose shares were accepted. Balance amount lying in the Escrow is yet to be released to the Acquirers.
8. Payment of Interest, if any : Interest of Rs. 1.55 per share has been paid for the delay in payment of consideration.
9. Status of Investor Compliances received, if any : Nil

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirers and the Directors of RPPML accept full responsibility severally and jointly for the information contained in this announcement and also for the obligations of Acquirers laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirers:

ASHIKA CAPITAL LIMITED
1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai - 400 021.
Tel: +91-22-6611 1700; Fax: +91-22-6611 1710
E-Mail: mbd@ashikagroup.com
Contact Person: Mr. Narendra Kumar Gamini

ASHIKA
Growing & Sharing with You

Place: Mumbai
Date: June 6, 2008